

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) The ex-factory prices for levy sugar for different zones have been fixed under the Essential Commodities Act on the basis of the cost schedules and subsequent escalations recommended by the Tariff Commission, and also having regard to

- (i) The minimum price fixed for sugarcane by the Central Government under this section;
- (ii) the manufacturing cost of sugar;
- (iii) the duty or tax, if any, paid or payable thereon; and
- (iv) the securing of a reasonable return on the capital employed in the business of manufacturing sugar.

(b) Yes, Sir, while determining the minimum price for sugarcane payable by factories for 1972-73, the recommendations of the Agricultural Prices Commission along with the views of the sugar industry, cane growers, State Governments and other interests concerned will be taken into consideration.

(c) The policy in this regard is under consideration of the Government.

Report of the Committee to Study Effects of Oral Contraceptive Pill

*7. SHRI RAM PRAKASH :
SHRI MUHAMMED KHUDA
BUKSHSH :

Will the Minister of HEALTH and FAMILY PLANNING be pleased to state :

(a) whether the Committee set up by Government to study the effects of the oral contraceptive pill has submitted its report; and

(b) if so, its recommendations and Government's decision thereon?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY

PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha. [*Placed in library. See No. LT-31 80/72*]

Setting-Up of Land Banks in States

*8. SHRI K. LAKKAPPA :
SHRI PURUSHOTTAM
KAKODKAR :

Will the Minister of WORKS and HOUSING be pleased to state :

(a) whether the Centre has asked the State Governments to create "Land Banks" by acquisition of urban land on the basis of well formulated Master Plan for Housing as well as other facilities; and

(b) if so, the main features thereof and the reaction of the State Governments?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) and (b). An inter-disciplinary Seminar on the Evolution of a National Policy on Housing and Urban Development held at New Delhi in April, 1972, recommended socialisation of urbanisable land within the Master Plan limits of cities and towns, so that the benefit of appreciation in land values resulting from urbanisation and development works undertaken by Civic authorities accrues to the community as a whole and not to private individuals. The recommendations of the Seminar were forwarded to the State Governments for consideration and suitable action. The matter was further discussed in the Housing Ministers Conference held at New Delhi on the 12th and 13th July, 1972 and the Conference has also endorsed a policy for the socialisation of all urbanisable land.

Setting Up of Youth Centres Named Jawaharlal Nehru

*9. SHRI R. P. DAS : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have a proposal to set up Youth Centres named after Jawaharlal Nehru all over India;